

(d) and (e). Government have allowed an ad-hoc increase of 5% in the monthly levy sugar allocations of all States/Union Territories from August, 1991. This will continue, for the present, till September, 1992.

**Pollution by Hindustan Alloys  
Manufacturing Company Limited,  
Silvassa**

6399. SHRI RAM KAPSE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the unit of Hindustan Alloys Manufacturing Company Limited, Silvassa was ordered to be shut off on February 27, 1991 and the same was again allowed to be restarted on May 1, 1991; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). Closure orders were issued to Hindustan Alloys Manufacturing Company on February 27, 1991 by the District Administration. The order to restart the factory was given by the Delhi High court on May 1, 1991 on the basis of undertaking given by the Company to the effect that it shall instal the necessary pollution control measures within six months.

**Admission of Students in Minority  
Educational Institutions**

6400. SHRI KESRI LAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the Supreme Court verdict regarding admission of students in some schools/col-

leges/universities in view of the minority status of these colleges/schools;

(b) if so, the reaction of Government thereto, and

(c) the steps taken by the Government to ensure admission to all students in these institutions?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c). The Judgement is being examined.

[*Translation*]

**Wagons for Maharashtra**

6401. SHRI YASHWANTRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons demanded and provided in various ones/divisions covering Maharashtra for loading of onion during the last three years;

(b) whether the Government propose to increase the number of wagons in the country for the loading of agricultural produce; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) During the last 3 years, 18,820 wagons were demanded in Maharashtra State for loading of onion. 12,651 wagons were loaded and indents for 6,094 wagons were cancelled.

(b) and (c). Yes, Sir. Every year additional wagons are being procured. In the year 1992-93, nearly 27,500 wagons are

proposed to be procured though the net addition to fleet would be less because of concurrent condemnation of overaged stock.

achieved.

(d) if not, the reasons therefor;

**National Ayurveda Institute, Jaipur**

6402. SHRI DAU DAYAL JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(e) the head-wise and year-wise extent of the amount sanctioned during the last three for the construction of buildings of the Ayurveda Institute, Jaipur; and

(a) the amount provided by the Union Government for operation and development of the National Ayurveda Institute in Jaipur during each of the last three years;

(f) whether the said amount has been utilised?

(b) whether the above institute was to be developed on the lines of the All India Medical Institute of Delhi;

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) The Union Government had provided the following amounts as grant-in-aid to the National Institute of Ayurved, Jaipur during last three years:—

(c) if so, whether the targets have been

(Rs. in lakhs)

<i>Year</i>	<i>Plan</i>	<i>Non-Plan</i>	<i>Total</i>
1989-90	71.00	110.00	181.00
1990-91	115.00	159.00	274.00
1991-92	125.00	151.00	276.00

(b) to (d). The National Institute of Ayurved, Jaipur was established, inter-alia, with the objective of promoting the growth and development of Ayurveda, besides producing graduates and post-graduates in all branches of Ayurveda. No parallel can be drawn between the NIA, Jaipur and the A. I. M. S. New Delhi

<i>Year</i>	<i>Amount (Rupees)</i>
1989-90	33,07,400.00
1990-91	95,08,000.00
1991-92	75,00,000.00

(f) The aforesaid has been given to the State P. W. D as advances against capital works.

(e) The NIA gets grants under sub-head C. 3 (1) (2) for Plan capital expenditure. The amounts released to NIA under this head for last 3 years are as under:

**Working of Indian Medical Council**

6403. SHRI DAU DAYAL JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: